

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**RAJYA SABHA**  
UNSTARRED QUESTION NO.717  
**TO BE ANSWERED ON 3<sup>RD</sup> DECEMBER, 2021**

**DIGITISATION OF PDS**

717 SHRI IRANNA KADADI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION **उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री** be pleased to state:

- (a) the salient features of the Public Distribution System (PDS ) and the details of Government's plan to digitise it;
- (b) the number of PDS shops which are computerised across the country, State/UT-wise including Karnataka;
- (c) whether any time limit has been fixed for completion of computerisation of PDS across the country and if so, the details thereof, State/UT-wise including Karnataka; and
- (d) whether Government is planning to link Ration Card with Aadhaar Card across the country and if so, the details thereof and the reasons therefor along with the response of all the States/UTs?

**A N S W E R**  
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND  
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(**SADHVI NIRANJAN JYOTI**)

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(a): The Targeted Public Distribution System (TPDS) is operated under the provisions of the National Food Security Act, 2013 (NFSA) for distributing highly subsidised foodgrains to a maximum of 81.35 Crore beneficiaries, nearly two-third of the country's population as per the Census of 2011, every month. Accordingly, the Act provides coverage of upto 75% of the rural population and upto 50% of the urban population for receiving foodgrains (Rice, Wheat and Coarse grains) at highly subsidized Central Issue Prices of Rs. 3, 2 and 1 per kg respectively. The beneficiaries are identified by respective States/UTs under the Antyodaya Anna Yojana (AAY) and Priority Households (PHH) categories of the Act and are entitled to receive 35 Kg foodgrains per AAY family per month and 5 Kg per PHH person per month. As part of earlier scheme on 'End-to-End Computerization of TPDS Operations' under the PDS reforms 100% ration cards are digitized.

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(b): As part of PDS reforms in the country, so far more than 4.98 Lakh (93.5%) of total 5.33 Lakh Fair Price Shops (FPSs) in the country have been automated using electronic Point of Sale (ePoS) devices for the distribution of foodgrains to the beneficiaries through digital transactions. Accordingly, State/UT wise number of automated FPSs in the country including Karnataka is at **Annexure-I.**

(c): As part of earlier scheme on 'End-to-End Computerization of TPDS Operations' under the PDS reforms, 100% ration cards are digitized in all States/UTs including Karnataka. Online allocation of foodgrains up to all FPSs, online grievance redressal system with toll free PDS helplines and transparency portals are also implemented in all States/UTs including Karnataka. Computerization of Supply Chain Management is completed in 31 out of 33 States/UTs including Karnataka. A State/UT wise status of the End-to-End Computerization of TPDS Operations in the country, including Karnataka is at **Annexure-II.**

(d): As part of the PDS reforms and to achieve rightful targeting of eligible beneficiaries under NFSA, all States/UTs have been requested to seed the available Aadhaar numbers of the beneficiaries with their digitized ration cards data. Further, Aadhaar seeding of beneficiaries with ration cards is a key enabler of the ration card portability under the One Nation One Ration Card (ONORC) plan. So far, more than 93% ration cards are seeded with Aadhaar of at least one member at the national level. Further, as per the Notification of the Department dated 08/02/2017 (as amended from time to time), issued under the Section-7 of the Aadhaar Act 2016, the timeline given to all States/UTs for linking of Aadhaar numbers of beneficiaries with their ration cards presently stands extended up to 31/12/2021.

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**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE UNSTARRED QUESTION NO. 717 FOR ANSWER ON 03.12.2021 IN THE RAJYA SABHA.**

State/UT wise number of automated Fair Price Shops (FPSs) using electronic Point of Sale (ePoS) devices in the country including Karnataka:

Sl.	State/UT	Number of Automated Fair Prices Shops using ePoS devices
1	Andaman & Nicobar Islands	445
2	Andhra Pradesh	28,936
3	Arunachal Pradesh	1,635
4	Assam	100
5	Bihar	47,021
6	Chandigarh	Under DBT (Cash)
7	Chhattisgarh	12,004
8	Dadra & NH and Daman Diu	114
9	Delhi	1,991
10	Goa	456
11	Gujarat	17,000
12	Haryana	9,526
13	Himachal Pradesh	4,934
14	Jammu And Kashmir	6,002
15	Jharkhand	25,532
16	Karnataka	20,048
17	Kerala	14,155
18	Ladakh	409
19	Lakshadweep	39
20	Madhya Pradesh	25,435
21	Maharashtra	52,532
22	Manipur	2,765
23	Meghalaya	4,727
24	Mizoram	1,244
25	Nagaland	1,628
26	Odisha	12,577
27	Puducherry	Under DBT (Cash)
28	Punjab	17,525
29	Rajasthan	25,579
30	Sikkim	1,352
31	Tamil Nadu	34,776
32	Telangana	17,170
33	Tripura	1,806
34	Uttar Pradesh	79,612
35	Uttarakhand	9,200
36	West Bengal	20,261
	<b>Total</b>	<b>4,98,536</b>

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**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE UNSTARRED QUESTION NO. 717 FOR ANSWER ON 03.12.2021 IN THE RAJYA SABHA.**

State/UT wise status of the End-to-End Computerization of TPDS Operations in the country including Karnataka:

Sl.	States/UTs	Digitisation of Ration Cards	Aadhaar Seeding of Ration Cards	Online Allocation of Foodgrains	Computerisation of Supply Chain Management	Online Grievance Redressal / Transparency Portals and Toll-Free Helplines
1	A&N Islands	100%	100%	Implemented	Implemented	Yes
2	Andhra Pradesh	100%	100%	Implemented	Implemented	Yes
3	Arunachal Pradesh	100%	60%	Implemented	-	Yes
4	Assam	100%	31%	Implemented	Implemented	Yes
5	Bihar	100%	100%	Implemented	Implemented	Yes
6	Chandigarh	100%	100%	N/A	N/A	Yes
7	Chhattisgarh	100%	100%	Implemented	Implemented	Yes
8	DNH and Daman Diu	100%	100%	Implemented	Implemented	Yes
9	Delhi	100%	100%	Implemented	Implemented	Yes
10	Goa	100%	100%	Implemented	Implemented	Yes
11	Gujarat	100%	100%	Implemented	Implemented	Yes
12	Haryana	100%	100%	Implemented	Implemented	Yes
13	Himachal Pradesh	100%	100%	Implemented	Implemented	Yes
14	Jammu & Kashmir	100%	100%	Implemented	Implemented	Yes
15	Jharkhand	100%	98%	Implemented	Implemented	Yes
16	Karnataka	100%	100%	Implemented	Implemented	Yes
17	Kerala	100%	100%	Implemented	Implemented	Yes
18	Ladakh	100%	98%	Implemented	Implemented	Yes
19	Lakshadweep	100%	100%	Implemented	N/A	Yes
20	Madhya Pradesh	100%	100%	Implemented	Implemented	Yes
21	Maharashtra	100%	100%	Implemented	Implemented	Yes
22	Manipur	100%	99%	Implemented	-	Yes
23	Meghalaya	100%	21%	Implemented	Implemented	Yes
24	Mizoram	100%	97%	Implemented	Implemented	Yes
25	Nagaland	100%	89%	Implemented	Implemented	Yes
26	Odisha	100%	99%	Implemented	Implemented	Yes
27	Puducherry	100%	98%	N/A	N/A	Yes
28	Punjab	100%	100%	Implemented	Implemented	Yes
29	Rajasthan	100%	100%	Implemented	Implemented	Yes
30	Sikkim	100%	100%	Implemented	Implemented	Yes
31	Tamil Nadu	100%	100%	Implemented	Implemented	Yes
32	Telangana	100%	100%	Implemented	Implemented	Yes
33	Tripura	100%	100%	Implemented	Implemented	Yes
34	Uttarakhand	100%	100%	Implemented	Implemented	Yes
35	Uttar Pradesh	100%	100%	Implemented	Implemented	Yes
36	West Bengal	100%	80%	Implemented	Implemented	Yes
	<b>Total</b>	<b>100%</b>	<b>93.1%</b>	<b>34</b>	<b>31</b>	<b>36</b>

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